

**IN THE INCOME TAX APPELLATE TRIBUNAL
“C” BENCH : BANGALORE**

BEFORE SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND
SHRI KESHAV DUBEY, JUDICIAL MEMBER

ITA No.1314/Bang/2014
Assessment year : 2009-10

ABB India Ltd., (formerly ABB Ltd.), 21 st Floor, World Trade Centre, Dr. Rajkumar Road, Malleshwaram West, Bangalore – 560 055. PAN : AAACA 3834B	Vs.	The Joint Commissioner of Income Tax (LTU), Bangalore.
APPELLANT		RESPONDENT

ITA No.1368/Bang/2014
Assessment year : 2009-10

The Joint Commissioner of Income Tax (LTU), Bangalore.	Vs.	ABB India Ltd., (formerly ABB Ltd.), Bangalore – 560 055. PAN : AAACA 3834B
APPELLANT		RESPONDENT

CORRIGENDUM

Per Laxmi Prasad Sahu, Accountant Member

These appeals by the assessee and revenue were disposed of by the Tribunal vide order dated 21st August, 2024, however in the last page the date of order is inadvertently mentioned as 21st July, 2024 (instead of 21st August, 2024). Hence the date of the said order is modified and substituted to read as **21st August, 2024**.

Pronounced in the open court on this 23rd day of September, 2024.

Sd/-

(KESHAV DUBEY)
JUDICIAL MEMBER

Sd/-

(LAXMI PRASAD SAHU)
ACCOUNTANT MEMBER

Bangalore,
Dated, the 23rd September, 2024.

/Desai S Murthy /

Copy to:

1. Appellant
2. Respondent
3. Pr.CIT
4. CIT(A)
5. DR, ITAT, Bangalore.

By order

Assistant Registrar
ITAT, Bangalore.